

**Social boycott of Harijans by landlords
in Chatrai village of Krishna District,
Andhra Pradesh**

*112. SHRI S. G. SARDESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that landlords of Chatrai village, in Tiruvur Taluqa of Krishna District in Andhra Pradesh have been practising a social boycott of Harijans since the third week of December, 1975 ;

(b) if so, what are the details in this regard ; and

(c) what action Government have taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) According to the Government of Andhra Pradesh, there was an incident in December, 1975 in which a peison of the Yadav community was allegedly beaten by the Harijans of village Chatrai, District Krishna. Following this, the caste Hindus of the village reportedly decided not to engage Harijan families on work in their fields until the Harijans apologised for the above incident. The Harijans were, however, engaged by one G. Veera Reddy on the 3rd January 1976 on paddy threshing work in his fields. Veera Reddy later complained that when the threshing was almost over, a group of caste Hindus trespassed into the fields and carried away the paddy stock. A case was registered by the police u/s 143/447/395 IPC and 48 accused persons were arrested on 4-1-1976. Charge-sheet against the accused has been filed in the court and the matter is sub judice. Another case u/s 4(3) of the Untouchability (Offences) Act 1955 was also registered by the police and 17 accused persons were arrested. There is at present no social boycott of the Harijans and the situation in the village is peaceful.

**Setting up of a new atomic power plant
in Gujarat**

*113. SHRI VIREN J. SHAH: Will the Minister of ATOMIC ENERGY be pleased to refer to the answer to Starred Question 492 given in the Rajya Sabha on the 13th March, 1975 and to state:

(a) what decision Government have taken on the report of the site selection committee on the feasibility of locating new atomic power plant in Gujarat; and

(b) when the report was submitted and the reasons for delay in taking a decision in the matter?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The Committee appointed by Government for Selection of suitable sites for the setting up of Nuclear Power Stations in the Western, Northern and Southern Electricity Region had originally submitted its report on the Western Electricity Region (which includes Gujarat) in April, 1973. The Committee was however, asked to carry out further detailed investigations from seismic as well as from foundation angles. The recommendations of the Committee are still under consideration of Government.

Casual artistes of AIR

*114. SHRIMATI LEELA DAMODARA MENON: SHRI SARDAR AMJAD ALI: SHRI HARSH DEO MALA-VTYA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some new rules have been framed in respect of casual artistes of the All India Radio;

(b) what are the particulars of the transfer policy in respect of these casual artistes ; and

(c) the steps taken to regularise the ad-hoc appointees who are serving for more